

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 798/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10THAUGUST, 2018, 10:30 A.M

Name of the Company	Hiranmaye Energy Ltd. -Vs- West Bengal Mineral Development & Trading Corporation Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MR. RISHAV BANERJEE, ADV } Operational
2) MR. ZEESHAN HAQUE, ADV } Creditor
3) MR. AISHWARYA KUMAR ANASTHI, ADV } 10/8/18

Sanjay Saha, Adv. for Corporate Debtor
10/8/2018

ORDER

Ld. Counsel appears for the Operational Creditor. The Ld. Counsel for the Corporate Debtor also appears. The matter is already heard extensively. It is now fixed "For Order".

(M. B. Gosavi)
Member(J)